

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:1870
ANSWERED ON:17.12.2013
SALE INVOICES
Maadam Shri Vikrambhai Arjanbhai

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has issued any directives to the sugar millers against issuing sale invoices towards the end of the month while the actual financial and physical transactions are done subsequently;
- (b) if so, the details thereof;
- (c) whether the mills are supposed to make the sale of their allocated free sale quota within the period allocated by the Government; and
- (d) if so, the details thereof and the violations reported from each mill?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a) & (b): The Government vide Notification GSR 282 (E) dated 02.5.2013 has dispensed with the Regulatory Release Mechanism for sugar. The sugar mills are free to sell and dispatch sugar as per their commercial prudence.
- (c) & (d): Does not arise in view of the reply to (a) and (b) above.